

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:3884  
ANSWERED ON:17.05.2006  
PREPARATION OF MEDICINES FROM HERBS  
Manvendra Singh Shri

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the Government has identified the formulations of medicines prepared from various herbs and their essence during the last two years;
- (b) if so, the details of the medicines prepared from herbs in the country during the last one year;
- (c) whether there is alleged decline in the standard of teaching methods of Ayurvedic, Unani and Homoeopathic systems of medicine; and
- (d) if so, the steps being taken to promote these systems of medicine in the country?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

(a) & (b): The Government have prepared Ayurvedic, Unani and Siddha formularies containing formulations with herbal ingredients. The Ayurvedic, Siddha and Unani (ASU) drug manufacturers are manufacturing medicines as per Ayurvedic/Unani/Siddha Formulary of India in respect of the classical formulations.

(c) & (d): Government have constituted Central Council of Indian Medicine (CCIM) and Central Council of Homoeopathy (CCH) as autonomous and statutory bodies for regulation of standards of Ayurvedic/Siddha/unani/Homoeopathy education. There have been complaints regarding the functioning of these Councils which have been looked into from time to time and guidelines have been issued to these statutory bodies to ensure proper regulation of education of these systems in a transparent manner.

In 2003, the relevant Acts were amended to provide for prior permission of the Central Government before starting a new college/increase in seats/starting of a new post-graduation course with a view to ensure maintenance of prescribed standards of education.